241

सेत्र	अस्क्रिमणाधीन क्षेत्र (हेक्टेयर में)	मंडल		अतिक्रमणा धीन् था त्र (हेक्टेयरमें)	
दक्षिण पूर्व	715	•	आद्रा	45	
			बिलासपुर	6	
			चक्रधरपुर	73	
	-		खुर्दा रोड	540	
			खड़गपुर	27	
			नागपुर	4	
			संबलपुर	11	
			विशाखापतनम	9	
पश्चिम	107		मुंबई	9	
			बडोदरा	3	
			रतलाम	14	
			क्येटा	3	
			अजमेर	6	
			जयपुर	3	
			राजकोट	40	
			भावनगर	29	
जोड	2457			2457	

⁽ख) सार्वजनिक क्षेत्र (अप्राधिकृत अधिभोगियों की बेदखली) अधिनियम, 1971 के उपबंधों के अधीन अतिक्रमण हटाने के लिए सतत् कार्रवाई की जाती है। इस प्रकार खाली कराई गई भूमि का इस्तेमाल रेलवे के विकासास्मक निर्माण कार्यों के लिए किया जाता है।

क्षेत्र	अप्रयुक्त भूमि का क्षेत्र		
	(हेक्टेयर में)		
मध्य	146		
ূৰ্ব	2600		
3 11 1	1826		
पूर्वो तर	4560		
पू र्वोत्त र सीमा	2610		
दक्षिण	2040		
दक्षिण मध्य	8670		
दक्षिण पूर्व	501		
पश्चिम	1890		
	2484		

(b) if so, whether there is a move to install automatic audio-visual alarm system at the level crossings to avert mis-

and April 6, this year;

Safety at unmanned level crossings

2085. SHRI O.P. KOHLI: Will the
Minister of RAILWAYS be pleased to

(a) whether there has been sharp increase in the number of accidents reported from 25,000 unmanned level crossings in the country between March 12

haps;

state:

(c) if so, the whether financial constraint will not be allowed to hinder the installation of the automatic system keeping in view the vital need to safety of human life; and

(d) if not, the reasons therefor?

8:

244

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) There were 4 accidents at unmanned level crossings on Indian Railways during the period 12,3,96

- (b) A train actuated radio-based warning device is currently under trial at a few manned level crossings.
- (c) and (d) Since the system is still under trial, the question of financial constraint does not arise.

New Broad Gauge line from Rewari to Bhiwadi

2086. SHRI RAMDAS AGARWAL: Will the Minister of RAILWAYS be pleased be state:

- (a) whether there is any proposal under consideration of Government for opening of a new broad gauge line from Rewari to Bhiwadi to link it which Jaipur-Delhi-Ahmedabad broad gauge line:
- (b) whether this matter was brought up before the meeting of N.C.R. Board by the Government of Rajasthan on 18th November, 1995; and
- (c) if so, what is the latest position/ progress made in this regard and by when the railway track from Rewari to Bhiwadi will be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) A survey for a BG line Khuria-Palwal-Rohtak via Rewari Bhiwadi which would link Rewari-Bhiwadi to Delhi-Ahmedabad line has been completed.

- (b) No, Sir. However in the meeting of National Capital Region/Planning Board held on 17.11.95, the Chief Minister of Harvana had suggested for the need for Palwal-Sohna-Rewari-Rohtak railway line with a rail link from Rewari to Bhiwadi.
- (c) The report would be sent to the Planning Commission for approval once the project appraisal has been completed.

Setting up of a Para Medical Science University at Kerala

2087. SHRI YOL NADUKKARA: Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pelased to state:

- (a) considering the large numbers of applications from Kerala for nursing and other para medical courses whether Government will consider starting a university for para medical science at Kerala: and
- Government have no such (b) if scheme at present whether it will take steps to enquire about the scope for such a university?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RE-SOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b) There is no such proposal for starting a university for para medical science at Kerala.

The National Policy on Education — 1986, with modifications undertaken in 1992, states that, in view of the need to effect an all-round improvement in the institutions, it is proposed that, in the near future, the main emphasis will be on the consolidation of, and expansion of facilities in, the existing institutions.

रेल टावा न्यायाधिकरण में अध्यक्ष और सदस्यों के रिक्त पद

2088. श्री दिलीप सिंह जुदेव: क्या रेल मंत्री यह बताने की कृपा करेंगे किः

- (क) रेल दावा न्यायाधिकरण में अध्यक्ष और सदस्यों के कितने पट कब से रिक्त पड़े हैं और प्रत्येक न्यायाधिकरण में दो वर्षों से अधिक समय से लम्बित पड़े दावों की संख्या कितनी-कितनी है;
- और (ख) वर्ष 1992-93 1995-96 के दौरान इन 1996 तक) (जुलाई, न्यायाधिकरणों में नियुक्त किए गए सदस्यों और अध्यक्ष की संख्या क्या है और ऐसे सदस्यों और अध्यक्ष की संख्या कितनी है जिनके नाम नियुक्ति